

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 31-08-2017
Time: 12 Noon

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another Vs Union of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S S.Sai Sathya Jith, Siddarth nayak Mridula Vijayaraghavan Rachna Bollu Counsel for Applicant M/s. Me.Saraswathy for R1 Mrs. H.Yasmeen Ali for R2 M/s. Muthumani Doraisamy Kandan Doraisamy S.Siva Pandi for R3	For Reply of R1 to R3
2	Application No.155 of 2017 (SZ)	M.Gobineelan Srrumugai, Coimbatore Vs The Secretary to the Government, Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s. K.Myilsamy Counsel for Applicant M/s. E.Manoharan for R1,R3 M/s. Rita Chandrasekar for R4	For Reply of R1 to R10

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Registrar